

Time for filing ITRs by NGOs

1189. SHRI N. GOKULAKRISHNAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Government has given a month more for NGOs to file ITRs and renew Foreign Contribution Regulation Act license;

(b) if so, details thereof;

(c) the total number of NGOs complied with the directions of Government so far in this regard; and

(d) the action taken by Government against the NGOs which have failed to comply with the stipulations?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) and (b) More than 18,000 NGOs who did not file due ARs from FY 2010-11 to 2014-15 were given one month time to upload the missing ARs pertaining to the above period (FY 2010-11 to 2014-15).

(c) and (d) More than 8,000 NGOs complied with the directions of Government. To begin, around six thousand defaulting NGOs have been served show cause notice for cancellation of their registration.

Fake encounter

1190. SHRI N. GOKULAKRISHNAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that a fake encounter has been carried out jointly by CRPF, SSB, Assam Police and the Army;

(b) if so, details thereof;

(c) whether it is also a fact that Government has received a report from Central Armed Police Forces in this regard; and

(d) if so, details thereof and the views of Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) and (b) No.

(c) and (d) The information is being collected and will be laid on the Table of the House.